



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Saturday,30th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
20	WP(C)/1866/2021 B/O	NORTH EAST DIOCESAN SOCIAL SERVICE SOCIETY AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR R ISLAM MS ANNA K P MS M DEKA MR. H L SHANGEEISHO	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/861/2021 <b>in</b> WP(C)/1866/2021	NORTH EAST DIOCESAN SOCIAL SERVICE SOCIETY AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR R ISLAM MS M DEKA	ASSTT.S.G.I.
<b>ORDERS</b>				
21	WA/227/2022 FIXED	AMIYA KUMAR KALITA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
5)	DR. R SARMAH	19-07-2022	To	31-07-2022
6)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
7)	MR B K KAR	26-07-2022	To	06-08-2022
8)	MR H Dey	20-07-2022	To	19-08-2022
9)	MS. A DEVI	21-07-2022	To	19-08-2022
10)	MR M J QUADIR	29-07-2022	To	05-08-2022
11)	MR B KAUSHIK	27-07-2022	To	03-08-2022
12)	MR A KAKOTI	29-07-2022	To	06-08-2022
13)	MR. O P BHATI	29-07-2022	To	12-08-2022
14)	MR. M ALAM	27-07-2022	To	01-08-2022

15)	MR. S ZAMAN	27-07-2022	To	01-08-2022
16)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
17)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022
22)	MR. S B PRASAD	31-07-2022	To	13-08-2022
23)	MR. J SARMAH	01-08-2022	To	04-08-2022
24)	MR. M K DAS	30-07-2022	To	06-08-2022
25)	MRS. N BARUAH	01-08-2022	To	13-10-2022
26)	MR. A AHMED	30-07-2022	To	06-08-2022
27)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 61), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
32	WP(C)/4911/2022 B/O	DR. BIREN CHANDRA BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, ELEM. EDU SC, AG SC, FINANCE
33	WP(C)/4934/2022 B/O	ARJUN SINGH (MINOR) AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K A MAZUMDER MR A HAI	GA, ASSAM ASSTT.S.G.I. SC, NVS

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2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

30	Cont.Cas(C)/122/2022 FIXED	BHARATI DAIMARI <b>Versus</b> MR. G D TRIPATHI AND ANR	MR. S U AHMED MR A HAWARI MR. D SAIKIA (R-1) MR. J HANDIQUE MS. N BORDOLOI (R-1)
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
31	Cont.Cas(C)/62/2021 B/O	ANOWARA BIBI AND ANR. <b>Versus</b> M.S. MANIVANNAN, I.A.S. AND ANR	MR. M HUSSAIN MR A RASHID MR A K DAS	MR. D SAIKIA (R-1) MR. B J TALUKDAR (R-1) MR. R BORPUJARI (R-1)
32	Cont.Cas(C)/219/2021 B/O	JOYNA KHATUN <b>Versus</b> M.S. MANIVANNAN AND 2 ORS.	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (R1) MR. R BORPUJARI (R1) MS. N BORDOLOI (R1)
33	Cont.Cas(C)/221/2021 B/O	RASIDA BIBI <b>Versus</b> M.S. MANIVANNAN, IAS AND ANR.	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (R1) MR. R BORPUJARI (R1) MS. N BORDOLOI
34	Cont.Cas(C)/336/2021 B/O	FULATI BALA RAY <b>Versus</b> M.S. MANIVANNAN, IAS AND ANR.	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (r-2) MR. J HANDIQUE MR. R BORPUJARI (r-2) MS. N BORDOLOI (r-2)
35	Cont.Cas(C)/362/2021 B/O	MINARA BIBI <b>Versus</b> M.S. MANIVANNAN AND ANR.	MR A K DAS	MR. D SAIKIA (R1, R2) MR. R BORPUJARI (R1, R2) MS. N BORDOLOI (R1, R2)
36	Cont.Cas(C)/428/2021 B/O	NUR JAHAN BEGOM AHMED <b>Versus</b> M S MANIVANNAN, IAS AND 2 ORS	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (r-1,2) MR D KALITA (r-3) MR. J HANDIQUE (r-1,2) MR. R BORPUJARI (r-1,2) MR. D NATH (r-3) MS. N BORDOLOI (r-1,2)
37	Cont.Cas(C)/443/2021 B/O	OHITAN BIBI@ AHITAN BIBI <b>Versus</b> SHRI ANBAMUTHAN MUTHUSWAMY PALANISWAMY, I.A.S	MR. M HUSSAIN MR A K DAS	MR. B DEORI
38	Cont.Cas(C)/259/2022 B/O	ACHAR ALI PRAMANIK @ ACHOR ALI PRAMANIK <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND ANR.	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (R-2) MS. N BORDOLOI (R-2)
<b>MOTION</b>				
39	WP(C)/4930/2022 B/O	M/S SHREE GANESH TRADERS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M BORA MR. J PATOWARY MR. D K BAIDYA	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
30	WP(C)/530/2022 BY SLIP	SUNITA AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b>WITH</b>				
31	WP(C)/764/2022	KANTA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b>WITH</b>				
32	WP(C)/765/2022	KAVITA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b>WITH</b>				
33	WP(C)/766/2022	ANKITA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b>WITH</b>				
	I.A.(Civil)/1524/2022 in WP(C)/766/2022	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> ANKITA DIDWANIA		
<b>WITH</b>				
34	WP(C)/767/2022	NIRMALA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b>WITH</b>				
35	WP(C)/852/2022	SWETA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS. S NEWAR MR D KHAN SC, SEBI

36	<b>WITH</b> WP(C)/1179/2022	SMT. ROSHNI DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
37	<b>WITH</b> WP(C)/1427/2022	USHA DEVI AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
38	<b>WITH</b> WP(C)/1434/2022	SANDEEP AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
39	<b>WITH</b> WP(C)/1455/2022	BANDANA AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR (B)	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
40	<b>WITH</b> WP(C)/1533/2022	SANJAY AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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26)	MR. A AHMED	30-07-2022	To	06-08-2022
27)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Saturday,30th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
31	Bail Appln./1822/2022 B/O	FAKHAR UDDIN @ FALARIDDOM AMD AMR/ <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
32	Bail Appln./1823/2022 B/O	ABUL BASSAR @ ABUL BASA <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
<b>MOTION</b>				
33	AB/2117/2022 B/O	MD. SANUWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	PP, ASSAM
34	AB/2120/2022 B/O	MRS RUBI DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
35	Bail Appln./1693/2022 FIXED.	JEHERUL ISLAM @ JOHURUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR KUTUB ALI	PP, ASSAM
<b>BAIL HEARING</b>				
36	AB/4412/2021 FIXED	AJID ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K K DEKA MD. I HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
5)	DR. R SARMAH	19-07-2022	To	31-07-2022
6)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
7)	MR B K KAR	26-07-2022	To	06-08-2022
8)	MR H Dey	20-07-2022	To	19-08-2022
9)	MS. A DEVI	21-07-2022	To	19-08-2022
10)	MR M J QUADIR	29-07-2022	To	05-08-2022
11)	MR B KAUSHIK	27-07-2022	To	03-08-2022
12)	MR A KAKOTI	29-07-2022	To	06-08-2022
13)	MR. O P BHATI	29-07-2022	To	12-08-2022
14)	MR. M ALAM	27-07-2022	To	01-08-2022
15)	MR. S ZAMAN	27-07-2022	To	01-08-2022
16)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
17)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022
22)	MR. S B PRASAD	31-07-2022	To	13-08-2022
23)	MR. J SARMAH	01-08-2022	To	04-08-2022
24)	MR. M K DAS	30-07-2022	To	06-08-2022
25)	MRS. N BARUAH	01-08-2022	To	13-10-2022
26)	MR. A AHMED	30-07-2022	To	06-08-2022
27)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

**[ For Saturday,30th July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
32	Bail Appln./1547/2022 WITH CASE RECORD, FIXED	MD. CHALENUR ALI, SALENUR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
5)	DR. R SARMAH	19-07-2022	To	31-07-2022
6)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
7)	MR B K KAR	26-07-2022	To	06-08-2022
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12)	MR A KAKOTI	29-07-2022	To	06-08-2022
13)	MR. O P BHATI	29-07-2022	To	12-08-2022
14)	MR. M ALAM	27-07-2022	To	01-08-2022
15)	MR. S ZAMAN	27-07-2022	To	01-08-2022
16)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
17)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022
22)	MR. S B PRASAD	31-07-2022	To	13-08-2022

23)	MR. J SARMAH	01-08-2022	To	04-08-2022
24)	MR. M K DAS	30-07-2022	To	06-08-2022
25)	MRS. N BARUAH	01-08-2022	To	13-10-2022
26)	MR. A AHMED	30-07-2022	To	06-08-2022
27)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Saturday,30th July 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CIVIL BENCH-IV, FROM ITEM  
NOS. 60 TO 117), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
31	WP(C)/2981/2021 FIXED	SIRIN RUKSANA BEGUM CHOUDHURY AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P K GARODIA MR D SARMA	SC, DRI
<b>ORDERS</b>				
32	WP(C)/4446/2022 FIXED	M/S PURBANACHAL CONSTRUCTION SERVICES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR D KALITA MS K PHUKAN	SC, WPT AND BC

LEAVE NOTE OF ADVOCATES FOR 30/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
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7)	MR B K KAR	26-07-2022	To	06-08-2022
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12)	MR A KAKOTI	29-07-2022	To	06-08-2022
13)	MR. O P BHATI	29-07-2022	To	12-08-2022
14)	MR. M ALAM	27-07-2022	To	01-08-2022
15)	MR. S ZAMAN	27-07-2022	To	01-08-2022
16)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
17)	MR. M U MAHMUD	29-07-2022	To	07-08-2022

18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
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27)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

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### SUPPLEMENTARY CAUSELIST

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**[ For Saturday,30th July 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### JUDGMENT

31	Crl.Rev.P./388/2019 AT 10:30 A.M.	MUKLESHUR RAHMAN <b>Versus</b> MUSTT. NARJIDA HASAN AND ANR.	MR A SHARMA	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE PP, ASSAM (R2)
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#### TO BE SPOKEN TO

32	Crl.Rev.P./165/2021	SAMIR CHANDA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR F A LASKAR MR. D H MOZUMDER	MR. DITUL DAS (r-2) MR. R RAHMAN (r-2) PP, ASSAM
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#### ORDERS

33	I.A.(Crl.)/389/2022 WITH LCR (TWO FILES), B/O. in Crl.Rev.P./18/2022 <b>WITH</b> Crl.Rev.P./18/2022	MAFIDA KHATUN <b>Versus</b> IMAN ALI  IMAN ALI <b>Versus</b> MAFIDA KHATUN	MR. A R SIKDAR  MR. M ALI MR. R ISLAM	MR. M ALI MD A ALI MR. S I TALUKDAR  MR M AHMED MR. A HUSSAIN
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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
5)	DR. R SARMAH	19-07-2022	To	31-07-2022
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8)	MR H Dey	20-07-2022	To	19-08-2022
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11)	MR B KAUSHIK	27-07-2022	To	03-08-2022
12)	MR A KAKOTI	29-07-2022	To	06-08-2022
13)	MR. O P BHATI	29-07-2022	To	12-08-2022
14)	MR. M ALAM	27-07-2022	To	01-08-2022
15)	MR. S ZAMAN	27-07-2022	To	01-08-2022
16)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
17)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
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25)	MRS. N BARUAH	01-08-2022	To	13-10-2022
26)	MR. A AHMED	30-07-2022	To	06-08-2022
27)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Saturday,30th July 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

34	I.A.(Civil)/2165/2022 CRP 61/2022(D/O), FIXED in CRP/61/2022	MOHIT KUMAR SAND <b>Versus</b> MD. AZIR UDDIN MAZUMDER AND ANR.	MR. S K GHOSH MS F AHMED	MR D CHAKRABORTY MR. J DEKA
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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
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21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022
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23)	MR. J SARMAH	01-08-2022	To	04-08-2022

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25)	MRS. N BARUAH	01-08-2022	To	13-10-2022
26)	MR. A AHMED	30-07-2022	To	06-08-2022
27)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022